

**THE GAUHATI HIGH COURT AT GUWAHATI**  
( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

**NOTIFICATION No. 19**

Dated Guwahati, the 16<sup>th</sup> June, 2014

Hon'ble the Chief Justice has been pleased to constitute Vacation Courts at the Principal Seat of the Gauhati High Court with the following Hon'ble Judges to take up urgent matters on the dates shown below during the ensuing Summer Vacation w.e.f. 2<sup>nd</sup> July, 2014 to 13<sup>th</sup> July, 2014:

**AT THE PRINCIPAL SEAT**  
**VACATION COURT**

|                                  |   |                               |
|----------------------------------|---|-------------------------------|
| Hon'ble Mr. Justice M. R. Pathak | - | On 3 <sup>rd</sup> July, 2014 |
| Hon'ble Mr. Justice P.K. Saikia  | - | On 9 <sup>th</sup> July, 2014 |

Urgent matters relating to the Aizawl and Itanagar Permanent Benches of the Gauhati High Court during the Vacation period of the respective Benches will be allowed to be filed and moved before the Vacation Courts at the Principal Seat.

Limitation will not run during the Vacation.

By Orders,

Sd/- P. Das  
**REGISTRAR (JUDICIAL)**

Memo No. HC. III - 35/2011/ 1128 - 1155 /G dated Guwahati, the 16<sup>th</sup> June, 2014  
Copy to: -

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The Registrar General, High Court of \_\_\_\_\_.
4. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, for information and necessary action.
6. The District & Sessions Judge, \_\_\_\_\_, Assam.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun for information and necessary action.
10. The Secretary General, Gauhati High Court Bar Association, Guwahati.
11. The General Secretary, Gauhati High Court Advocates' Association, Guwahati.
12. The Secretary, Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
13. The Secretary, Lawyers' Association, Guwahati.
14. The Asstt. Solicitor General of India, Gauhati High Court, Guwahati.

contd.....

15. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
16. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
17. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
18. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
19. The System Analyst, Gauhati High Court, Guwahati. *He is to upload the Notification in the website of the Gauhati High Court.*
20. The Pvt. Secretary to Hon'ble Mr. Justice P. K. Saikia, Gauhati High Court, Guwahati.
21. The Pvt. Secretary to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati.
22. The Pvt. Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
23. The Admn. Officer(J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
24. The Court Manager, Gauhati High Court, Guwahati.
25. The Court Officer No. 1, Gauhati High Court, Guwahati.
26. The Chief Security Officer, Gauhati High Court, Guwahati.
27. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
28. Notice Board, Gauhati High Court, Guwahati.

**REGISTRAR (JUDICIAL)**